

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Designation of Registrar (Headquarters), New Delhi at Resident Office of the High Court of Jammu & Kashmir and Ladakh at New Delhi.

ORDER

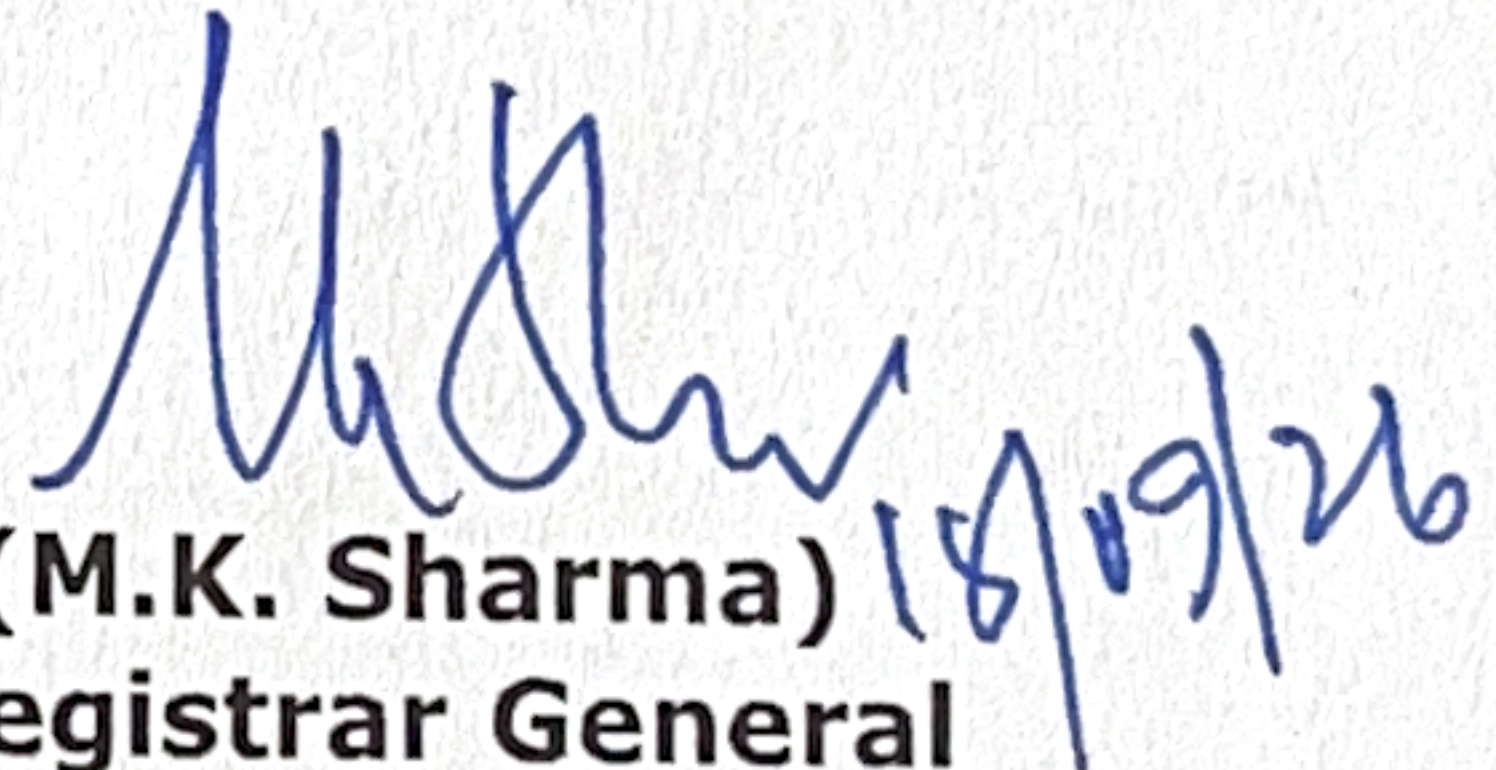
No.: 1469 of 2026/RG

Dated: 18.09.2026

Pursuant to the Establishment of a Resident Office of High Court of J&K and Ladakh at New Delhi vide High Court Order No. 1468 of 2026/RG dated: 18.09.2026, Shri Amit Kumar Gupta, Chairman, J&K Sales Tax Appellate Tribunal, shall, in addition to his own duties, also function as Registrar (Headquarters), New Delhi, and shall discharge the functions attached to the said assignment.

This arrangement is purely interim in nature and shall continue until further orders.

By Order


(M.K. Sharma)
Registrar General
Dated: 18.09.2026

No: 42601-29/RG/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar;
4. Consultant/Secretary, Department of Law and Justice, UT of Ladakh;
5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
6. Director, J&K Judicial Academy, Srinagar;
7. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
8. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
9. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
10. Concerned Judicial Officer _____;
11. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
12. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
13. OSD to Chief Secretary, UT of J&K and UT of Ladakh;
14. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar;
15. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
17. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
18. Order File.


Registrar General